

ORISSA HIGH COURT

FILING REPORT AS ON :08/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/14041/2025	HAREKRUSHNNA BAG @ HAREKRUSHNA BAG VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	DEOGAON /113 /2025 () //	AOR20220000467C202500009
2	D-BLAPL/14053/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /706 /2024 () //	
3	D-BLAPL/14055/2025	RAJESH SINGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	SPL.TASK FORCE /13 /2022 () //	
4	D-BLAPL/14059/2025	BANSI @ BANSING JANI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PAPADAHANDI /21 /2025 () //	
5	D-BLAPL/14061/2025	DIPU PRADHAN @ SANDHA VS STATE OF ODISHA	KURESH PRASAD DASH VS	PURUSHOTTAMPUR /333 /2023 () //	AOR20220001390C202500033
6	D-BLAPL/14062/2025	RUDRA PRASAD SWAIN VS STATE OF ODISHA	BISWABHUSAN DAS VS	NAUGAON /50 /2025 () //	
7	D-BLAPL/14067/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /820 /2024 () //	
8	D-BLAPL/14068/2025	BASANTA MUDULI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /181 /2024 () //	
9	D-BLAPL/14069/2025	SHAIKH AFSAR MEHBOOB VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /266 /2023 () //	
10	D-BLAPL/14075/2025	CHHABINDRA KUMAR MOHANTY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	PIPLI /475 /2024 () //	
11	D-BLAPL/14079/2025	MAYA @ MAYADHAR MINZ VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /493 /2023 () //	

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12	D-BLAPL/14081/2025	PRAKASH JHANKAR VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// () //	
13	D-BLAPL/14088/2025	BALARAM ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500122
14	D-BLAPL/14091/2025	RAJESH KUMAR VS STATE OF ODISHA	RABINDRA KUAMR LENKA VS	MARSHAGHAI /115 /2025 () //	
15	D-BLAPL/14094/2025	JYOSHNARANI NAYAK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	CHARICHHAKA /31 /2025 () //	
16	D-BLAPL/14095/2025	JYOSHNARANI NAYAK @ JYOTSANARANI NAYAK VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	NIMAPADA /88 /2025 () //	
17	D-BLAPL/14098/2025	CHITARANJAN PARIDA @ TIPA VS STATE OF ODISHA	SUBASH MANSINGH VS	JANKIA P.S. /159 /2024 () //	
18	D-BLAPL/14100/2025	RANJAN NAIK @ NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	TENTULIKHUNTI /10 /2025 () //	
19	D-BLAPL/14101/2025	BICHITRANANDA SABUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// () //	
20	D-BLAPL/14111/2025	ASHIRVAD PATNAIK VS STATE OF ODISHA	ALOK KUMAR DAS VS	EOW,BHUBANESWAR /1 /2025 () //	
21	D-BLAPL/14119/2025	AFSAR KHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /168 /2025 () //	
22	D-BLAPL/14120/2025	SAUMENDRA PATTANAIAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// () //	
23	D-BLAPL/14125/2025	TANKADHAR OJHA @ TUKU OJHA	BRAHMANANDA TRIPATHY	CAPITAL P.S. /101 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/14132/2025	BHAKTI PRAPANNA AKINCHAN MAHARAJ	ASHWINI KUMAR DAS	LINGARAJ P.S. /335 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/14135/2025	SWETA KANHAR	AMITAV TRIPATHY	KANTAMAL /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/14148/2025	RAMAKANTA BEHERA	SUCHIT KUMAR NAYAK	BOIPARIGUDA /183 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/14150/2025	BAPI @ GIRIJA SANKAR SWAIN	CHIRANJIB ROUT	TALCHER TOWN /928 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/14152/2025	BAPI @ GIRIJA SANKAR SWAIN	CHIRANJIB ROUT	TALCHER TOWN /782 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/14154/2025	BAPI @ GIRIJA SANKAR SWAIN	CHIRANJIB ROUT	TALCHER TOWN /930 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/14156/2025	SUDHIR KHATUA	BIBHUTI BHUSHAN KUMBHAR	BOUDH /146 /2023	AOR20230001126C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/14159/2025	RAJA NAYAK	ASHISH RANJAN SAMAL	ORIENT /194 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/14160/2025	JAGANNATH BARAL	SANJIB KUMAR BHANJADEO	JANKIA P.S. /235 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/14164/2025	SILU @ SUNIL KUMAR BEHERA	BYOMAKESH TRIPATHY	CHOUDWAR /610 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/14166/2025	JITENDRA SAHU	JULU KHANSAMA	BOUDH /336 /2024	
		VS	VS	()	

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35	D-BLAPL/14168/2025	STATE OF ODISHA JABENUR BIBI VS	BIJAYA KUMAR RAGADA VS	// BHOGRAI /112 /2025 ()	
36	D-CMAPL/19406/2025	STATE OF ODISHA RUPA PRADHAN VS	ADV. VS	// // ()	
37	D-CMP/19399/2025	STATE OF ODISHA ABINASH PUROHIT VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202500086
38	D-CMP/19437/2025	RANJIT KUMAR PATTNAIK MAJHIA NAIK @ DOMB VS	DHANANJAYA MUND VS	// // ()	
39	D-CMP/19445/2025 CMP/741/2025	SANTOSH NAIK @ DOMB SANKAR MISHRA VS	SOUMYA MISHRA VS	// // CIVIL JUDGE (JD),NIMAPARA(Puri)	
40	D-CMP/19482/2025	KAIBALYA KUMAR MISHRA BINATA PANDA VS	PABITRA KUMAR NAYAK VS	// // ()	
41	D-CMP/19519/2025	BASANTA KUMAR SWAIN BRAMHANANDA SWAIN VS	SARAT CHANDRA SAMAL VS	// // ()	
42	D-CMP/19529/2025	BUDHADEV SWAIN DILIP @ DILLIP KUMAR SAHU VS	AMIT PRASAD BOSE VS	// // ()	
43	D-CMP/19532/2025	PRADEEP SAGAR MOHANTY RAJANI SINGH @ PARIDA VS	AMIT PRASAD BOSE VS	// // ()	
44	D-CONTC/19429/2025	SABITRI SINGH DILIP DEHURI VS	ADV. VS	// // ()	
45	D-CONTC/19435/2025	KALI PRASANNA MOHAPATRA,IAS PREMNATH MEHER VS	RAJJEET ROY VS	// // ()	AOR20220001462C202500058
		ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA		//	

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46	D-CONTC/19438/2025	PRATIMA BEHERA VS	RAJJEET ROY VS	// ()	AOR20220001462C202500059
47	D-CONTC/19451/2025	ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA BIRENDRA KU MOHAPATRA VS	ADV. VS	// ()	
48	D-CONTC/19453/2025	DATTATRAYA BAHU SAHEB SHINDE, IAS LOKANATH SHATAPATHY VS	ADV. VS	// ()	
49	D-CONTC/19477/2025	AKRURA BARIK, OES PRAFULLA KUMAR MOHAPATRA VS	ADV VS	// ()	AOD20250000180C202500055
50	D-CONTC/19518/2025	SARAT KUMAR BAG, SPECIAL LAND ACQUISITION, RESETTLEMENT AND REHABILITATION OFFICER, ANGUL SRIKANTA MALIK VS	ADV. VS	// ()	
51	D-CONTC/19520/2025	PRIYABRATTA DAS, OAS DR.PRAKASH KUMAR MOHAPATRA VS	ADV. VS	// ()	
52	D-CONTC/19548/2025	UMA NANDURI, IFS KEDAR MOHAPATRA VS	DR. BINODA KUMAR MISHRA VS	// ()	
53	D-CONTC/19551/2025	ARAVIND AGRAWAL, COMM-CUM-SECRETARY ALEKHA THAKUR VS	SONALI PANDA VS	// ()	
54	D-CONTC/19553/2025	MAHESH KUMAR BHATI, BEO, KOKSARA, KALAHANDI GARUDA CHANDRA SAHOO VS	BIJAYALAXMI SAHOO VS	// ()	
55	D-CONTC/19556/2025	SALINI PANDIT, IAS USHASI NAYAK VS	BIJAYALAXMI SAHOO VS	// ()	
56	D-CONTC/19557/2025	SALINI PANDIT, IAS DUTIKRISHNA PRADHAN VS	BIJAYALAXMI SAHOO VS	// ()	
57	D-CONTC/19565/2025	SALINI PANDIT, IAS BINODINI PATTNAYAK	DILLIP KUMAR RAY	//	

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		VS	VS	()	
		SAMIKHYA NAYAK,SETTLEMENT OFFICER,SAMBALPUR		//	
58	D-CRLA/14071/2025	PANA@SARAT KUMAR THATOI	SATYAJIT MOHAPATRA	GURUDIJHATIA /30 /2025	
	CRLA/552/2025	VS	VS	P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack)	
		STATE OF ODISHA		Spl/0000047/2025	
59	D-CRLA/14072/2025	DHANANJAYA DEHURI@DEHURY	SATYAJIT MOHAPATRA	GURUDIJHATIA /30 /2025	
	CRLA/553/2025	VS	VS	P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack)	
		STATE OF ODISHA		Spl/0000047/2025	
60	D-CRLA/14074/2025	MADAN JUANGA	SK. ZAFARULLA	KEONJHAR SADAR /242 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLA/14121/2025	ABHIJIT NAYAK@GULU	SITIKANT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLA/14162/2025	GOPINATH JENA	JAGANNATH KAMILA	BALASORE SADAR /173 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMA/14149/2025	DAYASAGAR BANCHHOR @ BHOKLO	ADV.	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMA/14172/2025	NIRMAL @ NAKUL KHARSEL	SUSAMPAD HOTA	PAIKMAL /140 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/14052/2025	BISWAMITRA NAIK	PRADIPTA KUMAR PATTANAİK	BOLANGIR TOWN /457 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/14063/2025	PRIYADARSHI BARAL	BISHNU PRASAD RATH	BADAGODA P.S. /28 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/14085/2025	MADHUSUDAN BEHERA	ANUP UDAYA SENAPATI	MANCHESWAR P.S. /377 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/14092/2025	PRASANTA KUMAR SAHANI	BIBHU PRASAD MOHANTY	PIPLI /143 /2020	
		VS	VS	()	

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69	D-CRLMC/14099/2025	STATE OF ODISHA PRASANTA KUMAR PRADHAN VS	SAROJ KUMAR PADHI VS	// BHUBANESWAR VIGILANCE /56 /2017 ()	
70	D-CRLMC/14116/2025	STATE OF ODISHA(VIG.) PRADEEP KUMAR SAMANTRA @ PRADIP SAMANTARA VS	ARUN LABALA JENA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /131 /2023 ()	
71	D-CRLMC/14124/2025	STATE OF ODISHA BABULA SETHI @ PRADYUMNA KUMA SETHY VS	PRAKASH KUMAR PRATAP VS	// TIRTOL /88 /2002 ()	
72	D-CRLMC/14151/2025	STATE OF ODISHA MAHESWAR SETHY VS	AMIT PRASAD BOSE VS	// BALASORE VIGILANCE /17 /2021 ()	
73	D-CRLMC/14158/2025	STATE OF ODISHA(VIG.) SAGAR MALLICK VS	ANSHUMAN RAY VS	// SAHID NAGAR P.S. /60 /2025 ()	
74	D-CRLMC/14165/2025	STATE OF ODISHA DEEPAK BEHERA @ DIPU VS	NALINI KANTA SAHOO VS	// JALESWAR /7 /2018 ()	
75	D-CRLMC/14169/2025	STATE OF ODISHA NAROTTAM PRUSTY VS	SMRUTI RANJAN ROUT VS	// NAUGAON /39 /2025 ()	
76	D-CRLMP/14083/2025	STATE OF ODISHA SANTILATA MALLICK VS	ANUP UDAYA SENAPATI VS	// KANAS /277 /2024 ()	
77	D-CRLMP/14144/2025	STATE OF ODISHA SHIVANI SINGH VS	PRAGYAN NALINI NAYAK VS	// / /0 ()	
78	D-CRLMP/14163/2025	STATE OF ODISHA ASTAMI TANDIA VS	ASTAMI TANDIA VS	// / /0 ()	
79	D-CRLREV/14097/2025	STATE OF ODISHA DEEPAK KUMAR SAHU@DEEPAK SAHU VS DHARMENDRA TIWARI	DEBABRATA RATH VS	// / /0 () //	

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80	D-CRLREV/14112/2025	PARESH JATANIA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	/ / 0 () //	
81	D-CRLREV/14171/2025	ALOK DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ / 0 () //	
82	D-CRLREV/14173/2025	PRAVANJAN MULLICK VS CINI MOHANTY	AVIJIT PATNAIK VS	/ / 0 () //	
83	D-CRLREV/14174/2025	MADHAB PRADHAN VS THE COLLECTOR, CUTTACK	SUSANTA KUMAR NAYAK VS	/ / 0 () //	
84	D-CRLREV/14175/2025	PRANATI NAYAK VS THE COLLECTOR, CUTTACK	SUSANTA KUMAR NAYAK VS	/ / 0 () //	
85	D-FAO/19434/2025	SRIKANTA KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	/ / () //	
86	D-FAO/19511/2025	STATE OF ODISHA VS NIHARABALA TRIPATHY	BIMBISAR DASH,A.G.A VS	/ / () //	LOD20240000172C202500242
87	D-JCRLA/14040/2025 JCRLA/60/2025	JAYANTA NAYAK VS STATE OF ODISHA	ADV. VS	BYREE /61 /2023 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000123/2023	
88	D-JCRLA/14042/2025 JCRLA/61/2025	MADHABILATA SINGHDEO VS STATE OF ODISHA	ADV. VS	SUNDARGARH TOWN /20 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000051/2021	
89	D-JCRLA/14043/2025 JCRLA/62/2025	PANCHUA@PANCHANANA PRADHAN VS STATE OF ODISHA	ADV. VS	KALIAPANI /70 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000073/2022	
90	D-JCRLA/14045/2025 JCRLA/63/2025	PRADIP KISAN VS STATE OF ODISHA	ADV. VS	MARSHAGHAI /455 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) Spl/0000069/2023	
91	D-JCRLA/14046/2025	RABNDRA KHADIA@RABI	ADV.	RENGALI (SAMBALPUR) /117 /2017	

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	JCRLA/64/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SAMBALPUR(Sambalpur)	
92	D-JCRLA/14047/2025	RAJU MULI VS STATE OF ODISHA	ADV. VS	Spl/0000262/2017 BHANJANAGAR /436 /2023 ()	
93	D-JCRLA/14048/2025	ABINASH MAJHI VS STATE OD ODISHA	ADV. VS	// RAIRAKHOL /201 /2018 ()	
94	D-JCRLA/14051/2025	SAMARENDRA MALIK VS STATE OF ODISHA	ADV. VS	// NILGIRI /221 /2022 ()	
95	D-JCRLA/14054/2025	ABHAYA NAIK VS STATE OF ODISHA	ADV. VS	// HARABHANGA /50 /2023 ()	
96	D-JCRLA/14058/2025	DHARMENDRA NAIK VS STATE OF ODISHA	ADV. VS	// BARPALLI /185 /2017 ()	
97	D-JCRLA/14077/2025	MINARUL ISLAM VS STATE OF ODISHA	ADV VS	// / /0 ()	
98	D-JCRLA/14078/2025	GOURAHARI MAHANTA @ GOURA MAHANTA VS STATE OF ODISHA	ADV. VS	// CHAMPUA /32 /2021 ()	
99	D-JCRLA/14080/2025	DEEPAK DAS VS STATE OF ODISHA	ADV VS	// BALASORE TOWN /301 /2024 ()	
100	D-JCRLA/14082/2025	NABA SWAIN @ LABA VS STATE OF ODISHA	ADV. VS	// NIMAKHANDI /211 /2023 ()	
101	D-JCRLA/14084/2025	MD. SAKIB VS STATE OF ODISHA	ADV. VS	// / /0 ()	
102	D-JCRLA/14086/2025	CHANDAN @ CHANA NAIK VS	ADV VS	// MOTANGA /190 /2015 ()	

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103	D-JCRLA/14087/2025	STATE OF ODISHA GOPAL BARIHA @ PETU VS	ADV VS	// BOLANGIR SADAR /89 /2003 ()	
104	D-JCRLA/14089/2025	STATE OF ODISHA TRILOCHAN @ TILA MAJHI VS	ADV VS	// KOKSARA /71 /2017 ()	
105	D-JCRLA/14090/2025	STATE OF ODISHA RAMESWAR BISHI VS	ADV VS	// BIJEPUR /38 /2022 ()	
106	D-MACA/19470/2025	STATE OF ODISHA D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS	ADAM ALI KHAN VS	// () //	
107	D-MACA/19516/2025	SUSHAMA NAIK D.M.,ICICI LOMBARD GENERAL INSURANCE CO. LTD.,SAMBALPUR VS	ADAM ALI KHAN VS	// () //	
108	D-MACA/19566/2025	MAHENDRA KUMAR JOSHI MUKTIKANTA PARIDA VS	GAJENDRANATH ROUT VS	// () //	AOR20220004106C202500086
109	D-MATA/19537/2025	MD. AFROZ BHABASMITA JENA VS	BIJAYA KUMAR RAGADA VS	// () //	
110	D-RPFAM/19568/2025	HRUDAYA RANJAN BEHERA ASISH BEHURIA VS	BYOMAKESH TRIPATHY VS	// () //	
111	D-RPFAM/19569/2025	SANDHYA MOHANTY B.MANORAMA VS	LALATENDU SAMANTARAY VS	// () //	
112	D-RSA/19408/2025	K.RAJESH JAGJIT SINGH CHHABRA VS	IN PERSON VS	// () //	AOR20230000242C202500005
113	D-RSA/19418/2025	SURESH AGARWAL DUKHIA @ DUKHA @ DUKHISHYAM BHOI VS	ASHOK KUMAR MOHAPATRA VS	// () //	
		RATANI BHOI		//	

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114	D-RSA/19459/2025	GUPTESWAR HALBA @ GUPTESWAR @ LSHRAM HALBA VS STATE OF ODISHA	ANANDEV MISHRA VS	// 0 //	
115	D-RSA/19465/2025	PADMALOCHAN ROUT VS NAGENDRA DANDAPAT	DWARIKA PRASAD MOHANTY VS	// 0 //	
116	D-RSA/19525/2025	SNEHALATA BEHERA VS BAIKUNTHA UPADHAYA	AMIT PRASAD BOSE VS	// 0 //	
117	D-TRP(C)/19426/2025	NIBEDITA SWAIN VS RAJAT KUMAR DALAI	DURGA PRASAD DHAL VS	// 0 //	
118	D-TRP(C)/19446/2025	MITA MISHRA VS SURESH KUMAR TRIPATHY	BIJAYA KUMAR RAGADA VS	// 0 //	
119	D-TRP(C)/19463/2025	AMAR KANT RANA VS JYOTIRMAYA PRADHAN	RAKESH SAHU VS	// 0 //	
120	D-TRP(C)/19489/2025	S.DANIEL CHINMAYEE BEHERA VS JAYANTI BEHERA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
121	D-WA/19400/2025	STATE OF ODISHA VS BIRAMITRA BAGH	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202500238
122	D-WA/19401/2025	STATE OF ODISHA VS BHANJA KISHORE MOHAPATRA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500236
123	D-WA/19402/2025	STATE OF ODISHA VS LAXMIKANTA PATTNAYAK	SUBHA BIKASH PANDA,A.G.A VS	// 0 //	LOD20240000200C202500238
124	D-WA/19404/2025	STATE OF ODISHA VS SUBASH KUMAR SAHOO	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202500239
125	D-WA/19432/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500237

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		VS	VS	()	
126	D-WA/19436/2025	PRADIP KUMAR DAS MOHAPATRA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500240
		VS	VS	()	
127	D-WA/19440/2025	JAYAKRUSHNA GHOSH STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500239
		VS	VS	()	
128	D-WA/19460/2025	AMRUT KUMAR DAS DULAKA DEI BAGARTI	JITENDRA KUMAR NAIK	//	
		VS	VS	()	
129	D-WA/19503/2025	STATE OF ODISHA NILAMANI BIDYADHAR	AJIT KUMAR MOHANTY	//	
		VS	VS	()	
130	D-WA/19507/2025	STATE OF ODISHA STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//	LOD20240000172C202500241
		VS	VS	()	
131	D-WA/19508/2025	KAILASH KUMAR PADHI STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//	LOD20240000194C202500238
		VS	VS	()	
132	D-WA/19512/2025	SAILENDRA NARAYAN MOHANTY SUBASH CHANDRA DAS	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
133	D-WA/19567/2025	STATE and ANR. STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000200C202500240
		VS	VS	()	
134	D-WP(C)/19397/2025	PRAVAT KUMAR SATPATHY SAKTI RANJAN SINGH SAMANTA	SWARUP RANJAN SAMANT	//	
		VS	VS	()	
135	D-WP(C)/19398/2025	INSPECTOR GENERAL OF REGISTRATION , ODISHA JADUMANI PATTANAIAK	RANJIT MOHANTY	//	AOD20240000639C202500022
		VS	VS	()	
136	D-WP(C)/19403/2025 WP(C)/13195/2025	STATE OF ODISHA RABINARAYAN MOHAPATRA	PRAJNA SARITA MOHANTY	//	
		VS	VS	()	

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137	D-WP(C)/19405/2025	STATE OF ODISHA BINOD BIHARI @ KUMAR TRIPATHY VS DISTRICT COLLECTOR ANGUL	VS	// // ()	AOR20230000376C202500001
138	D-WP(C)/19407/2025	SUDARSAN DAS VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	// // ()	AOD20240000656C202500021
139	D-WP(C)/19409/2025	JAYA KRISHNA MISHRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// // ()	AOD20240000639C202500024
140	D-WP(C)/19410/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// // ()	AOD20240000639C202500023
141	D-WP(C)/19411/2025	DIPTI RANJAN SAMANTRAY VS STATE OF ODISHA	MANAS PATI VS	// // ()	AOR20220001535C202500096
142	D-WP(C)/19412/2025	LAXMIDHAR SAHOO VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// // ()	
143	D-WP(C)/19413/2025 WP(C)/13199/2025	SASWAT DEBAPRIYA PRADHAN VS STATE OF ODISHA	RAJIB RATH VS	// // ()	
144	D-WP(C)/19414/2025 WP(C)/13239/2025	SARASWATI BEHERA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// // ()	
145	D-WP(C)/19415/2025	ARUNA KUMAR DEHURY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// // ()	
146	D-WP(C)/19416/2025	ISHANESWAR FLY ASH BRICKS, SUNATHARA, GANJAM VS STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BBSR	GOPINATH MISHRA VS	// // ()	
147	D-WP(C)/19417/2025 WP(C)/13175/2025	PRADEEP KUMAR DASH VS STATE OF ODISHA	ROMEEL PANIGRAHI VS	// // ()	

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148	D-WP(C)/19419/2025	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
149	D-WP(C)/19420/2025	SEBATI NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
150	D-WP(C)/19421/2025	ASWINI KUMAR KAR VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
151	D-WP(C)/19422/2025	ALOK KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
152	D-WP(C)/19423/2025	SRI JAGANNATH STEELS AND POWER LTD., KEONJHAR VS STEEL AUTHORITY OF INDIA SAIL, DELHI	JAYAJIT MOHAPATRA (2) VS	// 0 //	
153	D-WP(C)/19424/2025	BASANTI CHANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
154	D-WP(C)/19425/2025	BIDYADHAR SINGH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
155	D-WP(C)/19427/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	AOD20240000536C202500012
156	D-WP(C)/19428/2025	SUDHAKAR MALLIK VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
157	D-WP(C)/19430/2025	MAHESWAR JENA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
158	D-WP(C)/19431/2025	TRILOCHAN BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
159	D-WP(C)/19433/2025	TILAK RAM PRADHAN	SANDHYARANI PANI	//	AOR20230000010C202500024

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		VS	VS	()	
160	D-WP(C)/19439/2025	THE COMMISSIONER CUM SECRETARY PANKAJINI NEGI	SISIR DAS	//	
		VS	VS	()	
161	D-WP(C)/19441/2025	MOHANADI COAL FIELD LTD, BURLA SABITA KUMARI MAHAPATRA	RAJIB LOCHAN PATNAIK	//	
		VS	VS	()	
162	D-WP(C)/19442/2025 WP(C)/13200/2025	STATE OF ODISHA SAROJ KUMAR PALEI	KARUNAKAR RATH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
163	D-WP(C)/19443/2025	M/S SANSO ELECTRONICS	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500060
		VS	VS	()	
		CHIEF COMMISSIONER OF CT AND GST		//	
164	D-WP(C)/19444/2025	KRUSHNA KUMARI NAYAK	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/19447/2025	SUNAPUR GRAMPANCHAYAT	SUDEEP KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/19448/2025	PRAVEEN KUMAR AGARWALLA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500061
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
167	D-WP(C)/19449/2025	BISWA RANJAN MOHANTY	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
		UNION OF INDIA		//	
168	D-WP(C)/19450/2025	LEKRU MEHER	SANDHYARANI PANI	//	AOR20230000010C202500029
		VS	VS	()	
		THE COMMISSIONER CUM SECRETARY		//	
169	D-WP(C)/19452/2025	BIGHNARAJ TRIPATHY	SANDHYARANI PANI	//	AOR20230000010C202500026
		VS	VS	()	
		THE COMMISSIONER CUM SECRETARY		//	
170	D-WP(C)/19454/2025	MAA NARAYANI SWAYANG SAHAYAK GOSTHI (SHOR)	RITUNJAY BANERJEE	//	
		VS	VS	()	

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171	D-WP(C)/19455/2025	STATE OF ODISHA HADU KHAMARI VS THE COMMISSIONER CUM SECRETARY	SANDHYARANI PANI VS	// // 0	AOR20230000010C202500028
172	D-WP(C)/19456/2025	DR. SUNIL KUMAR SEN VS THE COMMISSIONER CUM SECRETARY	SANDHYARANI PANI VS	// // 0	AOR20230000010C202500027
173	D-WP(C)/19457/2025	DR.CHINMAY MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// // 0	
174	D-WP(C)/19458/2025	SURENDRA PRASAD JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0	
175	D-WP(C)/19461/2025	M/S SHREE LOKANATH STONE CRUSHER, KHURDA VS BANK OF INDIA, ASSET RECOVERY BRANCH, CUTTACK	ANJAN KUMAR BISWAL VS	// // 0	
176	D-WP(C)/19462/2025	KAPILASH INFRASOL PROJECT PVT LTD VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// // 0	
177	D-WP(C)/19464/2025	GANGADHAR SAHU VS STATE OF ODISHA	TANMAY MISHRA VS	// // 0	
178	D-WP(C)/19466/2025	MANGALASAI GANDA VS STATE OF ODISHA	ANSURAM MISHRA VS	// // 0	
179	D-WP(C)/19467/2025	SK MUKTAR VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// // 0	
180	D-WP(C)/19468/2025	SURYA NARAYAN MOHANTA VS STATE OF ODISHA	ABHISHEK DASH VS	// // 0	
181	D-WP(C)/19469/2025 WP(C)/13206/2025	PRAKASH KUMAR RATH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// // 0	

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182	D-WP(C)/19471/2025 WP(C)/13208/2025	CHHABINDRA MALLICK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
183	D-WP(C)/19472/2025	BALISTHA MAJHI VS COLLECTOR AND D.M. KALAHANDI	SATYA RANJAN PATI VS	// 0 //	
184	D-WP(C)/19473/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
185	D-WP(C)/19474/2025	RAMAKANTA DASH VS RADHAKANTA DASH	ABHIMANYU PARIDA VS	// 0 //	
186	D-WP(C)/19475/2025	SK WAJID VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
187	D-WP(C)/19476/2025	FARIZUN BIBI VS THE STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
188	D-WP(C)/19478/2025 WP(C)/13217/2025	SUMEET SECURITY SERVICE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
189	D-WP(C)/19479/2025	SK WAHID VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
190	D-WP(C)/19480/2025	NARENDRA MISHRA @ NARENDRA KUMAR MISHRA VS ODISHA LIFT IRRIGATION CORPORATION , BBSR	RUPAREKHA JENA VS	// 0 //	
191	D-WP(C)/19481/2025	SK NURA VS THE STATE OF ORISSA	DILLIP KUMAR RAY VS	// 0 //	
192	D-WP(C)/19483/2025	SK.RAFIQ VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
193	D-WP(C)/19484/2025	EXECUTIVE ENGINEER TPNODL ELECTRICAL DIVISION VS	DILLIP KUMAR MAHARANA VS	// 0 //	

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		VS	VS	()	
194	D-WP(C)/19485/2025	RAGHUNATH MAHALIK BAIKUNTHA BARIK	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
195	D-WP(C)/19486/2025	STATE OF ODISHA BHASKAR CHANDRA PATTNAIK	SUSANTA KUMAR BARAL	//	AOR20220001297C202500121
		VS	VS	()	
196	D-WP(C)/19487/2025	STATE OF ODISHA PRAKASH NARAYAN SUNDARAY	RANJIT MOHANTY	//	AOD20240000639C202500025
		VS	VS	()	
197	D-WP(C)/19488/2025	STATE OF ODISHA TRILOCHAN ROUL	KISHORE KUMAR MISHRA	//	AOR20220001662C202500043
	WP(C)/13252/2025	VS	VS	()	
		COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR		//	
198	D-WP(C)/19490/2025	PRADEEP PATTANAYAK	SARAT KUMAR ACHARAYA	//	
		VS	VS	()	
199	D-WP(C)/19491/2025	STATE OF ODISHA BHASKAR CHANDRA PATTNAIK	SUSANTA KUMAR BARAL	//	AOR20220001297C202500123
		VS	VS	()	
200	D-WP(C)/19492/2025	STATE OF ODISHA MD. MASUD KARIM	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
201	D-WP(C)/19493/2025	RTO, KEONJHAR NAREN KUMAR PRUSTY	SANGRAMJEET SENAPATI	//	
		VS	VS	()	
202	D-WP(C)/19494/2025	STATE OF ODISHA M/S A.B.AGENCIES	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500038
		VS	VS	()	
203	D-WP(C)/19495/2025	COMMISSIONER OF CT AND GST KANHU CHARAN NAYAK	SAROJANANDA MISHRA	//	
		VS	VS	()	
204	D-WP(C)/19496/2025	STATE OF ODISHA SANGRAM NAYAK	KISHORE KUMAR MISHRA	//	AOR20220001662C202500044
	WP(C)/13253/2025	VS	VS	()	

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		COLLECTOR AND DIST.MAGISTRATE		//	
205	D-WP(C)/19497/2025	JAGANNATH PRASAD DALAI	KUNAL KUMAR SWAIN	//	
	WP(C)/13240/2025	VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/19498/2025	BIRENDRA KHASKEL	SHRADHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/19499/2025	KAMAL JIT SINGH	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
208	D-WP(C)/19500/2025	PRAVAKAR DALAI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, BHUBANESWAR		//	
209	D-WP(C)/19501/2025	M/S. PALASH UDYOG FOODS PVT. LTD, CUTTACK	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/19502/2025	DALJIT KAUR	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/19504/2025	SNEHALATA DAS	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/19505/2025	PRAKASH ROUT	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		BRANCH MANAGER, MAHINDA AND MAHINDRA FIN SERV LTD., BADAMBADI, CUTTACK		//	
213	D-WP(C)/19506/2025	PRADIPTA KUMAR MOHANTY	LALATENDU SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
214	D-WP(C)/19509/2025	RAMESH PATRA	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ORISSA		//	
215	D-WP(C)/19510/2025	PITAMBAR BEHERA	PRAMOD RANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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216	D-WP(C)/19513/2025	M/S LAXMI PHARMA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
217	D-WP(C)/19514/2025	TRINATH DASH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	
218	D-WP(C)/19515/2025	KANAKALATA BARIK VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
219	D-WP(C)/19517/2025	M/S. BURMA FASTNERS(P) LTD VS ORISSA STATE FINANCIAL CORPORATION	SUDHANSU SEKHAR JENA VS	// 0 //	
220	D-WP(C)/19521/2025	KANHAIYA LAL AGRAWALLA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
221	D-WP(C)/19522/2025	SK.FARID VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
222	D-WP(C)/19523/2025	HARBANS SINGH VS NATIONAL FACVELESS ASSESSMENT CENTRE, DELHI	AVIJIT PATNAIK VS	// 0 //	
223	D-WP(C)/19524/2025	JOGINDER KAUR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
224	D-WP(C)/19526/2025	SUSHANTA KUMAR BISWAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
225	D-WP(C)/19527/2025	MRUTUNJAYA MALIK VS STATE OF ODISHA	DILLIP RAY CHOUDHURY VS	// 0 //	
226	D-WP(C)/19528/2025	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
227	D-WP(C)/19530/2025	KRUSHNA CHANDRA SETHY	MANORANJAN PADHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/19531/2025	KRUSHNA CHANDRA KHUNTIA	ABHISHEK DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/19533/2025	SATYANANDA NAIK	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/19534/2025	MD. JAVED KHAN	SURESH CHANDRA DASH	//	AOD20240000953C202500009
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
231	D-WP(C)/19535/2025	PRASANNA KUMAR BARAL	SOUBHAGYA SWAIN	//	AOR20220001296C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/19536/2025	ASIT RANJAN CHOUDHURY	SAILESH DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/19538/2025	BIKRAM SAMANTRAY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/19539/2025	PRAMILA SAHU	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/19540/2025	JNANARANJAN DAS	SOUBHAGYA SWAIN	//	AOR20220001296C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/19541/2025	AMBUJA KUMAR SAHOO	CHITTA RANJAN PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/19542/2025	ABHIJEET FERROTECH LIMITED	SIDHARTH SHANKAR PADHY	//	AOR20220001248C202500005
		VS	VS	()	
		RESERVE BANK OF INDIA		//	
238	D-WP(C)/19543/2025	DHARMENDRA ORAM	BYOMOKESH SAHOO	//	
		VS	VS	()	

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239	D-WP(C)/19544/2025	STATE OF ODISHA NIRANJAN SINGH VS UNION OF INDIA	RAMANATH ACHARYA VS	// // ()	
240	D-WP(C)/19545/2025	AJAY PRASAD VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// // ()	AOD20220003081C202500013
241	D-WP(C)/19546/2025	HAPPY CHOUDHURY VS STATE OF ODISHA	SUBHADUTTA ROUDRAY VS	// // ()	
242	D-WP(C)/19547/2025	BHAWANIPATNA CENTRAL CO-OPERATIVE BANK LTD, VS APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT-CUM-JOINT LABOUR COMMISSIONER, BBSR	INDU KARANJAN VS	// // ()	
243	D-WP(C)/19549/2025	BINAY KUMAR DHAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // ()	AOR20220001296C202500034
244	D-WP(C)/19550/2025	SNEHASIS JENA VS STATE OF ODISHA	ASISH MISHRA VS	// // ()	
245	D-WP(C)/19552/2025	PADMA LOCHAN NAIK VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// // ()	
246	D-WP(C)/19554/2025	ARIYAN JENA VS DISTRICT LEGAL SERVICES AUTHORITY , JAGATSINGHPUR	GOPINATH MISHRA VS	// // ()	
247	D-WP(C)/19555/2025	ARIYAN JENA VS DISTRICT LEGAL SERVICES AUTHORITY, JAGATSINGHPUR	GOPINATH MISHRA VS	// // ()	
248	D-WP(C)/19558/2025	DEBENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// // ()	
249	D-WP(C)/19559/2025	ARIYAN JENA VS DISTRICT LEGAL SERVICES AUTHORITY, JAGATSINGHPUR	GOPINATH MISHRA VS	// // ()	

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250	D-WP(C)/19560/2025	MURALIDHAR SING VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// () //	
251	D-WP(C)/19561/2025	BASANTI NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //	
252	D-WP(C)/19562/2025	GIRISH SING VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// () //	
253	D-WP(C)/19563/2025	S.D.O.(ELECTRICAL) C.E.D RE 1 TPNODL , BALASORE VS ABDUL SAMMAD KHAN	REALIT KUMAR MAHARANA VS	// () //	
254	D-WP(C)/19564/2025	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //	AOD20240000618C202500065
255	D-WP(C)/19570/2025	Ramakanta Mishra VS State Of Odisha and others	GUNAKAR MISHRA VS	// () //	AOD20220001937C202500003
256	D-WPCRL/14056/2025	SUCHITRA MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	//0 () //	
257	D-ABLAPL/14044/2025 ABLAPL/5450/2025	MINAKETAN RAY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /36 /2025 () //	
258	D-ABLAPL/14049/2025	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BHARATPUR PS /659 /2024 () //	AOR20220002820C202500001
259	D-ABLAPL/14050/2025	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BHARATPUR PS /726 /2024 () //	AOR20220002820C202500002
260	D-ABLAPL/14057/2025	SEKHA SALMAN @ SALMAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	INFOCITY PS /173 /2025 () //	
261	D-ABLAPL/14060/2025	LAGAN KU. BEHERA	KURESH PRASAD DASH	//	AOR20220001390C202500032

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/14064/2025	SIBU PRADHAN	ASIT KUMAR JENA	RAIBANIA /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/14065/2025	NARESH CHANDRA KHATUA	PRANAYANEE DASMOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/14066/2025	LITU @ AJAY KUMAR GOCHHAYAT	PRANAYANEE DASMOHAPATRA	GOP /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/14070/2025	TANMAYA KHATEI	SAMARENDRA BAHADUR	NIALI /70 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/14073/2025	PINTU NAIK	MANORANJAN ACHARYA	ODAGAON /106 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/14076/2025	PRAFULLA KUMAR MOHAPATRA	PARSURAM PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/14093/2025	DASARATHI NAIK	BIKRAM CHANDRA GHADEI	BODEN /32 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/14096/2025	SANJIB KUMAR DHIR	PRIYA RANJAN SINGH	NIHALPRASAD /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/14102/2025	PRASHANT ROUT	BISWABHUSAN DAS	JAGATSINGPUR /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/14103/2025	RAKESH PATTANAIK	BISWABHUSAN DAS	TIRTOL /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/14104/2025	AMAR RAJAK	SIDHARTHA DAS	BARBIL /62 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/14105/2025	STATE OF ODISHA MD. RAHIM @ RAHIM BABU VS	BIBHUDUTTA SURYAVANSHI VS	// LALBAG /166 /2025 ()	
274	D-ABLAPL/14106/2025	STATE OF ODISHA SANJEEB PATRA @ SANJIB KUMAR PATRA VS	DEBASNAN DAS VS	// AUL /170 /2025 ()	
275	D-ABLAPL/14107/2025	STATE OF ODISHA KANHA @ OMM PRAKASH DAS VS	BIBHUDUTTA SURYAVANSHI VS	// LALBAG /166 /2025 ()	
276	D-ABLAPL/14108/2025	STATE OF ODISHA CHERU NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /490 /2025 ()	
277	D-ABLAPL/14109/2025	STATE OF ODISHA GOURI SANKAR PARIDA VS	RAKESH BEHERA VS	// DHENKANAL TOWN /260 /2025 ()	
278	D-ABLAPL/14110/2025	STATE OF ODISHA BISWANATH GOPAL PRASAD MOHAPATRA @ VISHWANATH MOHAPATRA VS	VISHWANATH MOHAPATRA @ MANAS VS	// LALBAG /179 /2025 ()	
279	D-ABLAPL/14113/2025	STATE OF ODISHA SANANDA SAHU VS	AMITAV TRIPATHY VS	// KANTAMAL /158 /2024 ()	
280	D-ABLAPL/14114/2025	STATE OF ODISHA BABU DAS VS	JAYANTA KUMAR MAJHI VS	// REMUNA /79 /2025 ()	
281	D-ABLAPL/14115/2025	STATE OF ODISHA UMAKANTA MAHALIK VS	SHUBHENDU KUMAR PARIDA VS	// CHANDABALI /147 /2025 ()	
282	D-ABLAPL/14117/2025	STATE OF ODISHA JAGA @ SUJIT DAS VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /91 /2020 ()	
283	D-ABLAPL/14118/2025	STATE OF ODISHA PRASHANTA MAHALIK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// CHANDABALI /147 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/14122/2025	RABINDRA TAREI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /101 /2025 () //	
285	D-ABLAPL/14123/2025	KABITA MALLICK VS STATE OF ODISHA	JAGADIP SAHOO VS	TIHIDI /153 /2021 () //	AOR20220001297C202500124
286	D-ABLAPL/14126/2025	JHARANA MAJHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIHALPRASAD /102 /2025 () //	
287	D-ABLAPL/14127/2025	BIKASH ROUT @ BIKASH CHANDRA RAUT VS STATE OF ODISHA	SATYABRATA DASH VS	JAKHAPURA /164 /2025 () //	
288	D-ABLAPL/14128/2025	MULIA @ DUKHABANDHU SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /62 /2025 () //	
289	D-ABLAPL/14129/2025	CHANDAN BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /89 /2025 () //	
290	D-ABLAPL/14130/2025	DINABANDHU DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	TIHIDI /145 /2025 () //	
291	D-ABLAPL/14131/2025	BHOLESWAR DALAI @ MITHUN VS STATE OF ODISHA	GOPINATH PANDA VS	KABISURYANAGAR /314 /2025 () //	
292	D-ABLAPL/14133/2025	SUKADEV MALIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	TIHIDI /145 /2025 () //	
293	D-ABLAPL/14134/2025	NAMITA RAO VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	/ /0 () //	
294	D-ABLAPL/14136/2025	MIR AKBAR VS STATE OF ODISHA	VIVEKANANDA JENA VS	SIMULIA /205 /2025 () //	
295	D-ABLAPL/14137/2025	NAMITA RAO	RAKESH KUMAR MALLICK	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/14138/2025	SAGAR SWAIN	CHANDAN SAMANTARAY	KUJANGA /579 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/14139/2025	UMAKANTA DWIBEDY	PRIYA RANJAN MISHRA	BHANDARIPOKHARI /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/14140/2025	RAJA RAO	RAKESH KUMAR MALLICK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/14141/2025	SURESH @ SURESH KUMAR PRADHAN	CHANDAN SAMANTARAY	KUJANGA /579 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/14142/2025	RAJA RAO	RAKESH KUMAR MALLICK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/14143/2025	SAROJINI SAHOO	SITA KANTA HOTA	CHANDAKA P.S. /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/14145/2025	SHANKAR HEMBRAM	PRAVASH CHANDRA JENA	RAIBANIA /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/14146/2025	JIGYANSU PATTANAYAK @ JIGYANSHU PATRNAIKHARIPAD MOHANTY		LALBAG /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/14147/2025	PURUSOTTAM MALLIK @ FUKIA	BHABANI SANKAR MISHRA	BINJHARPUR /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/14153/2025	BHIMASEN PRADHAN @ NIRMAL PRADHAN	SUDHANSU PRASAD MAHAPATRA	PURI TOWN /245 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/14155/2025	HASAN @ HASSAN @ KUNU KHAN	MANORANJAN MUDULI	BARAMBA /87 /2025	AOD20240000388C202500011
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/14157/2025	STATE OF ODISHA VENKAT BALAJI PATRO VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /138 /2025 ()	
308	D-ABLAPL/14161/2025	STATE OF ODISHA GAGAN SWAIN VS	SANJIB KUMAR BHANJADEO VS	// KODALA /159 /2025 ()	
309	D-ABLAPL/14167/2025	STATE OF ODISHA WASIM AKHTER QUADRI VS	PRASANT KUMAR BARIK VS	// DHUSURI /162 /2025 ()	
310	D-ABLAPL/14170/2025	STATE OF ODISHA BAYA @ BHAGABAN DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// TIHIDI /160 /2025 () //	

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MISC CASES FILED on :08/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA	5/2025
2	D-WPC(OAC)/2359/2016 WPC(OAC)/2359/2016	ALEKH GARDIA MP	GYANARANJAN SETHI	9/2025
3	D-MSA/4/2013 MSA/4/2013	RAMESH CH.DAS MP	SUBHASIS MOHAPATRA	51/2025
4	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	M/S.MANOJ KUMAR PATIL,D.PANI,R.MOHAPATRA,D.MISHRA,J.SAHO	70/2025
5	D-CRLMP/536/2024 CRLMP/31/2024	ANANYA ROUTRAY MP	DR. SATCHIDANANDA PATNAIK	108/2025
6	D-CRLMP/25641/2024 CRLMP/1310/2024	MINATI NAYAK MP		109/2025
7	D-CRLMP/14144/2025 CRLMP/ /	SHIVANI SINGH MP	PRAGYAN NALINI NAYAK	110/2025
8	D-CRLMP/14163/2025 CRLMP/ /	ASTAMI TANDIA MP	ASTAMI TANDIA	111/2025
9	D-JCRLA/62/2023 JCRLA/62/2023	BANASOBHA @ BANBULA GAINTA MP	MS. SUNANDA BISWAL (AMICUS CURIAE), A. MISHRA	124/2025
10	D-TRP(C)/19426/2025 TRP(C)/ /	NIBEDITA SWAIN MP	DURGA PRASAD DHAL	161/2025
11	D-TRP(C)/19463/2025 TRP(C)/ /	AMAR KANT RANA MP	RAKESH SAHU	162/2025
12	D-TRP(C)/19489/2025 TRP(C)/ /	S.DANIEL CHINMAYEE BEHERA MP	DEEPAK RANJAN SUNDARAY	163/2025
13	D-SA/279/1990 SA/279/1990	DURYODHAN MP	M/S.P.KAR	164/2025
14	D-SA/265/1996 SA/265/1996	STATE MP	A.S.C	165/2025
15	D-CONTC/7654/2024 CONTC/1585/2024	AKSHAYA KUMAR MEHER MP		191/2025
16	D-CONTC/2347/2023 CONTC/2347/2023	SUDHANSU BEHERA MP	M/S.LAXMI PRASAD DWIVEDY	192/2025
17	D-RPFAM/51128/2024 RPFAM/384/2024	HINA DAS MP	JUDHISTHIR SAHOO	218/2025
18	D-RPFAM/19568/2025 RPFAM/ /	ASISH BEHURIA MP	BYOMAKESH TRIPATHY	219/2025
19	D-CMAPL/19406/2025 CMAPL/ /	RUPA PRADHAN MP	ADV.	266/2025
20	D-CMAPL/16012/2025 CMAPL/150/2025	B.NAGARJUN MP	ADV.	267/2025
21	D-MATA/17102/2024 MATA/160/2024	SURESH KUMAR KASTA MP	BIBHUTI BHUSAN CHOUDHURY, M/S.SWARUP KU. PATNAIK,A.S.MO	278/2025
22	D-MATA/39037/2024 MATA/341/2024	MADHURI GANTHA @ BIDIKA MP	ARUN KUMAR MISHRA	279/2025
23	D-CRLREV/14097/2025 CRLREV/ /	DEEPAK KUMAR SAHU@DEEPAK SAHU MP	DEBABRATA RATH	388/2025
24	D-CRLREV/14112/2025 CRLREV/ /	PARESH JATANIA MP	NILA MADHAB PRAHARAJ	389/2025
25	D-CRLREV/14112/2025 CRLREV/ /	PARESH JATANIA MP	NILA MADHAB PRAHARAJ	390/2025
26	D-CRLREV/13083/2025	ABHIRAM NAYAK	SUSANTA KUMAR NAYAK	

	CRLREV/ /	MP		391/2025
27	D-CRLREV/14174/2025	MADHAB PRADHAN	SUSANTA KUMAR NAYAK	
	CRLREV/ /	MP		392/2025
28	D-CRLREV/14173/2025	PRAVANJAN MULLICK	AVIJIT PATNAIK	
	CRLREV/ /	MP		393/2025
29	D-CRLREV/14174/2025	MADHAB PRADHAN	SUSANTA KUMAR NAYAK	
	CRLREV/ /	MP		394/2025
30	D-CRLREV/14175/2025	PRANATI NAYAK	SUSANTA KUMAR NAYAK	
	CRLREV/ /	MP		395/2025
31	D-CRLREV/14175/2025	PRANATI NAYAK	SUSANTA KUMAR NAYAK	
	CRLREV/ /	MP		396/2025
32	D-FAO/19434/2025	SRIKANTA KUMAR PANDA	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		411/2025
33	D-FAO/19434/2025	SRIKANTA KUMAR PANDA	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		412/2025
34	D-FAO/19511/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	FAO/ /	MP		415/2025
35	D-FAO/19511/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	FAO/ /	MP		416/2025
36	D-BLAPL/4812/2025	HAMID SHA	KSHIROD KUMAR ROUT	
	BLAPL/1805/2025	MP		547/2025
37	D-BLAPL/3374/2025	SAHADEV RAY	SEVATI SOREN	
	BLAPL/1284/2025	MP		548/2025
38	D-BLAPL/12306/2025	SK. IMRAN @ SK.JAPAN @ SK.JAPANI	DUSHMANTA SAHOO	
	BLAPL/4448/2025	MP		549/2025
39	D-BLAPL/13036/2023	JEEVANAND HALDAR	BASUDEV MISHRA	
	BLAPL/13036/2023	MP		550/2025
40	D-BLAPL/27715/2024	GAJANAN NAIK	BASANTA KUMAR DAS	
	BLAPL/9367/2024	MP		551/2025
41	D-BLAPL/13170/2025	KUNA @ BASUDEBA CHHATRIA	SEPHALEE DAS	
	BLAPL/4690/2025	MP		552/2025
42	D-BLAPL/867/2025	PRADUMAN KUMAR	ANSUMAN BHUYAN	
	BLAPL/324/2025	MP		553/2025
43	D-RSA/19418/2025	DUKHIA @ DUKHA @ DUKHISHYAM BHOASHOK KUMAR MOHAPATRA		
	RSA/ /	MP		695/2025
44	D-RSA/13679/2025	KHOTEJA BIBI	GYANA RANJAN MAHAPATRA	
	RSA/ /	MP		696/2025
45	D-RSA/52/2017	KANCHANA PANDA	RABI NARAYAN BEHERA	
	RSA/52/2017	MP		697/2025
46	D-RSA/52/2017	KANCHANA PANDA	M/S.ASHOK KU.MOHAPARTRA	
	RSA/52/2017	MP		698/2025
47	D-RSA/52/2017	KANCHANA PANDA	M/S.ASHOK KU.MOHAPARTRA	
	RSA/52/2017	MP		699/2025
48	D-RSA/19525/2025	SNEHALATA BEHERA	AMIT PRASAD BOSE	
	RSA/ /	MP		700/2025
49	D-CMP/19399/2025	ABINASH PUROHIT	MANAS RANJAN BAUG	
	CMP/ /	MP		742/2025
50	D-CMP/878/2023	MADHUSUDAN BHOI	SATYA NARAYAN MISHRA 4	
	CMP/878/2023	MP		743/2025
51	D-CMP/19437/2025	MAJHIA NAIK @ DOMB	DHANANJAYA MUND	
	CMP/ /	MP		744/2025
52	D-CMP/19445/2025	SANKAR MISHRA	SOUMYA MISHRA	
	CMP/741/2025	MP		745/2025
53	D-CMP/1286/2025	SNEHALATA ROUSTRAY	RAMA CHANDRA MOHANTY	
	CMP/71/2025	MP		746/2025
54	D-CMP/19482/2025	BINATA PANDA	PABITRA KUMAR NAYAK	
	CMP/ /	MP		747/2025
55	D-CMP/19529/2025	DILIP @ DILLIP KUMAR SAHU	AMIT PRASAD BOSE	
	CMP/ /	MP		748/2025
56	D-ABLAPL/5168/2025	TIKESWAR SETH @ TIKUNU		
	ABLAPL/2025/2025	MP		972/2025
57	D-ABLAPL/9038/2025	BULU SA		
	ABLAPL/3401/2025	MP		973/2025

58	D-ABLAPL/27894/2024 ABLAPL/10443/2024	MIR ALIM @LALE MP		974/2025
59	D-ABLAPL/1366/2025 ABLAPL/664/2025	RAJA BEHERA MP		975/2025
60	D-ABLAPL/5685/2025 ABLAPL/2416/2025	PURNA CHANDRA NAYAK MP		976/2025
61	D-MACA/11108/2025 MACA/545/2025	RAJA BINDHANI MP	SRINIBAS MOHANTY	1281/2025
62	D-MACA/11108/2025 MACA/545/2025	RAJA BINDHANI MP	SRINIBAS MOHANTY	1282/2025
63	D-MACA/15743/2025 MACA/ /	MADHU @ GOPINATH SAHU MP	SRINIBAS MOHANTY	1283/2025
64	D-MACA/19470/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBA MP	SRINIBAS MOHANTY	1284/2025
65	D-MACA/19516/2025 MACA/ /	D.M.,ICICI LOMBARD GENERAL INSURANCE MP	SRINIBAS MOHANTY	1285/2025
66	D-CRLMC/11641/2025 CRLMC/1548/2025	ANDAVARUPU SURJYA CHANDRA RAO MP	NEELAKANTHA PANDA	1287/2025
67	D-CRLMC/11641/2025 CRLMC/1548/2025	ANDAVARUPU SURJYA CHANDRA RAO MP	NEELAKANTHA PANDA	1288/2025
68	D-CRLMC/14063/2025 CRLMC/ /	PRIYADARSHI BARAL MP	BISHNU PRASAD RATH	1289/2025
69	D-CRLMC/16373/2024 CRLMC/2177/2024	SAMIR KUMAR RAM MP	KUMAR PRAJWAL	1290/2025
70	D-CRLMC/14085/2025 CRLMC/ /	MADHUSUDAN BEHERA MP	ANUP UDAYA SENAPATI	1291/2025
71	D-CRLMC/14092/2025 CRLMC/ /	PRASANTA KUMAR SAHANI MP	BIBHU PRASAD MOHANTY	1292/2025
72	D-CRLMC/14151/2025 CRLMC/ /	MAHESWAR SETHY MP	AMIT PRASAD BOSE	1293/2025
73	D-CRLMC/14158/2025 CRLMC/ /	SAGAR MALLICK MP	ANSHUMAN RAY	1294/2025
74	D-CRLMC/3530/2022 CRLMC/3530/2022	SHYAMA@SHYAM SUNDAR MARANDI MP		1295/2025
75	D-CRLMC/3525/2022 CRLMC/3525/2022	RAIMANI@RAIMAT MARANDI MP		1296/2025
76	D-CRLMC/13971/2025 CRLMC/ /	ASHOK KUMAR JENA MP	ROHIT RANJAN RAY	1297/2025
77	D-CRLA/14074/2025 CRLA/ /	MADAN JUANGA MP	SK. ZAFARULLA	1329/2025
78	D-CRLA/14074/2025 CRLA/ /	MADAN JUANGA MP	SK. ZAFARULLA	1330/2025
79	D-CRLA/14074/2025 CRLA/ /	MADAN JUANGA MP	SK. ZAFARULLA	1331/2025
80	D-CRLA/206/2016 CRLA/206/2016	PUPUN@SATYANARAYAN PRADHAN MP	M/S.RAJIB BIHARI MISHRA,B.C.GHADEL,N.PANDA,R.B.MISHRA,M/S.D	1332/2025
81	D-CRLA/14121/2025 CRLA/ /	ABHIJIT NAYAK@GULU MP	SITIKANT MISHRA	1333/2025
82	D-CRLA/14121/2025 CRLA/ /	ABHIJIT NAYAK@GULU MP	SITIKANT MISHRA	1334/2025
83	D-CRLA/14162/2025 CRLA/ /	GOPINATH JENA MP	JAGANNATH KAMILA	1335/2025
84	D-CRLA/14162/2025 CRLA/ /	GOPINATH JENA MP	JAGANNATH KAMILA	1336/2025
85	D-WA/19400/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2386/2025
86	D-WA/19400/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2387/2025
87	D-WA/19400/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2388/2025
88	D-WA/19401/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2389/2025
89	D-WA/19401/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		2390/2025
90	D-WA/19402/2025	STATE OF ODISHA	SUBHA BIKASH PANDA,A.G.A	
	WA/ /	MP		2391/2025
91	D-WA/19402/2025	STATE OF ODISHA	SUBHA BIKASH PANDA,A.G.A	
	WA/ /	MP		2392/2025
92	D-WA/19402/2025	STATE OF ODISHA	SUBHA BIKASH PANDA,A.G.A	
	WA/ /	MP		2393/2025
93	D-WA/19402/2025	STATE OF ODISHA	SUBHA BIKASH PANDA,A.G.A	
	WA/ /	MP		2394/2025
94	D-WA/19404/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2395/2025
95	D-WA/19404/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2396/2025
96	D-WA/19432/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2397/2025
97	D-WA/19432/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2398/2025
98	D-WA/19432/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2399/2025
99	D-WA/19436/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2400/2025
100	D-WA/19436/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2401/2025
101	D-WA/19436/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2402/2025
102	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/2569/2024	MP		2403/2025
103	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/2569/2024	MP		2404/2025
104	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/2569/2024	MP		2405/2025
105	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/2569/2024	MP		2406/2025
106	D-WA/19440/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2407/2025
107	D-WA/19440/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2408/2025
108	D-WA/19440/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2409/2025
109	D-WA/19503/2025	NILAMANI BIDYADHAR	AJIT KUMAR MOHANTY	
	WA/ /	MP		2410/2025
110	D-WA/2612/2023	SUBHRAJIT BEHERA	S.P.NATH	
	WA/2612/2023	MP		2411/2025
111	D-WA/19507/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2412/2025
112	D-WA/19507/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2413/2025
113	D-WA/19508/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2414/2025
114	D-WA/19508/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2415/2025
115	D-WA/19567/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		2416/2025
116	D-WA/19567/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		2417/2025
117	D-WA/19567/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		2418/2025
118	D-WP(C)/18315/2025	HARIHAR BEHERA	BISHNU CHARAN SAHU	
	WP(C)/13071/2025	MP		7953/2025
119	D-WP(C)/19403/2025	RABINARAYAN MOHAPATRA	PRAJNA SARITA MOHANTY	
	WP(C)/13195/2025	MP		7954/2025
120	D-WP(C)/17722/2025	PRAFULLA KUMAR PRADHAN	BHUBANESWAR DASH	
	WP(C)/12870/2025	MP		7955/2025

121	D-WP(C)/19412/2025 WP(C)/ /	LAXMIDHAR SAHOO MP	KAMALAKANTA NAYAK	7956/2025
122	D-WP(C)/19413/2025 WP(C)/13199/2025	SASWAT DEBAPRIYA PRADHAN MP	RAJIB RATH	7957/2025
123	D-WP(C)/19414/2025 WP(C)/13239/2025	SARASWATI BEHERA MP	BISWARANJAN MAHARATHA	7958/2025
124	D-WP(C)/19365/2025 WP(C)/13198/2025	SOUDAMINI NAG MP	HIMANSHU SEKHAR MISHRA	7959/2025
125	D-WP(C)/19428/2025 WP(C)/ /	SUDHAKAR MALLIK MP	JAYDEEP PAL	7960/2025
126	D-WP(C)/38763/2024 WP(C)/24835/2024	SAROJINI DANSENDA MP	SISIR DAS	7961/2025
127	D-WP(C)/1628/2025 WP(C)/1556/2025	M/S. MAHABIR ASSOCIATES, CUTTACK MP	PIYUSH PANDA	7962/2025
128	D-WP(C)/23160/2017 WP(C)/23160/2017	ABHAYA KUMAR SAHOO MP	M/S.ANJAN KUMAR JENA	7963/2025
129	D-WP(C)/23160/2017 WP(C)/23160/2017	ABHAYA KUMAR SAHOO MP	M/S.ANJAN KUMAR JENA	7964/2025
130	D-WP(C)/23160/2017 WP(C)/23160/2017	ABHAYA KUMAR SAHOO MP	M/S.ANJAN KUMAR JENA	7965/2025
131	D-WP(C)/23160/2017 WP(C)/23160/2017	ABHAYA KUMAR SAHOO MP	M/S.ANJAN KUMAR JENA	7966/2025
132	D-WP(C)/23160/2017 WP(C)/23160/2017	ABHAYA KUMAR SAHOO MP	M/S.ANJAN KUMAR JENA	7967/2025
133	D-WP(C)/23160/2017 WP(C)/23160/2017	ABHAYA KUMAR SAHOO MP	M/S.ANJAN KUMAR JENA	7968/2025
134	D-WP(C)/23160/2017 WP(C)/23160/2017	ABHAYA KUMAR SAHOO MP	M/S.ANJAN KUMAR JENA	7969/2025
135	D-WP(C)/19407/2025 WP(C)/ /	SUDARSAN DAS MP	SAROJ KUMAR ROUSTRAY	7970/2025
136	D-WP(C)/19442/2025 WP(C)/13200/2025	SAROJ KUMAR PALEI MP	KARUNAKAR RATH	7971/2025
137	D-WP(C)/19443/2025 WP(C)/ /	M/S SANZO ELECTRONICS MP	KANANBALA ROY CHOUDHURY	7972/2025
138	D-WP(C)/18741/2025 WP(C)/12865/2025	SUBRAT KUMAR PADHY MP	SAURAV TIBREWAL	7973/2025
139	D-WP(C)/19447/2025 WP(C)/ /	SUNAPUR GRAMPANCHAYAT MP	SUDEEP KUMAR SARANGI	7974/2025
140	D-WP(C)/12841/2025 WP(C)/9228/2025	SUJIT KUMAR MOHANTY MP		7975/2025
141	D-WP(C)/16834/2025 WP(C)/12381/2025	DEEPAK KUMAR PADHI MP	PRATIK DASH	7976/2025
142	D-WP(C)/902/2025 WP(C)/1190/2025	DHARITRI ROUT MP	GIRISH CHANDRA SAHU	7977/2025
143	D-WP(C)/19454/2025 WP(C)/ /	MAA NARAYANI SWAYANG SAHAYAK GORHUPUR (S.P.C) MP	GOVINDU BANERJEE	7978/2025
144	D-WP(C)/19457/2025 WP(C)/ /	DR.CHINMAY MOHAPATRA MP	ANUP UDAYA SENAPATI	7979/2025
145	D-WP(C)/19448/2025 WP(C)/ /	PRAVEEN KUMAR AGARWALLA MP	KANANBALA ROY CHOUDHURY	7980/2025
146	D-WP(C)/19461/2025 WP(C)/ /	M/S SHREE LOKANATH STONE CRUSHER, KHARDA MP	KHARDA KUMAR BISWAL	7981/2025
147	D-WP(C)/19462/2025 WP(C)/ /	KAPILASH INFRASOL PROJECT PVT LTD MP	SOUMYA RANJAN MOHANTY	7982/2025
148	D-WP(C)/14326/2025 WP(C)/11197/2025	SANTOSH KUMAR SAHOO @ SANTOSH KIRAN MP	KIRAN KUMAR BISWAL	7983/2025
149	D-WP(C)/14330/2025 WP(C)/11894/2025	SANTOSH KUMAR SAHOO @ SANTOSH KIRAN MP	KIRAN KUMAR BISWAL	7984/2025
150	D-WP(C)/6186/2025 WP(C)/4971/2025	THE VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, MP	BALACHANDRAN BURLA, SAMBALPUR.	7985/2025
151	D-WP(C)/14722/2025 WP(C)/10290/2025	BISHNUPRIYA MOHAPATRA MP	MANAS CHAND	7986/2025
152	D-WP(C)/52067/2024	RASMITA SWAIN		

	WP(C)/31708/2024	MP		7987/2025
153	D-WP(C)/17412/2025	SRIKHETRA TRUCK OWNERS ASSOCIATION	OMANABIRANJAN PRADHAN	
	WP(C)/11805/2025	MP		7988/2025
154	D-WP(C)/6649/2025	KRUSHNA CHANDRA NAYAK	ULLASH CHANDRA MOHANTY	
	WP(C)/7477/2025	MP		7989/2025
155	D-WP(C)/13287/2012	SUDARSAN SETHI		
	WP(C)/13287/2012	MP		7990/2025
156	D-WP(C)/15046/2025	SANTOSINI MISHRA	ULLASH CHANDRA MOHANTY	
	WP(C)/11003/2025	MP		7991/2025
157	D-WP(C)/19468/2025	SURYA NARAYAN MOHANTA	ABHISHEK DASH	
	WP(C)/ /	MP		7993/2025
158	D-WP(C)/19467/2025	SK Muktar	RAGHUNATH BISWAL	
	WP(C)/ /	MP		7994/2025
159	D-WP(C)/19469/2025	PRAKASH KUMAR RATH	UMA CHARAN MISHRA	
	WP(C)/13206/2025	MP		7995/2025
160	D-WP(C)/4935/2025	SHANTI MANJARI DEI	ASHIS KUMAR MISHRA	
	WP(C)/3887/2025	MP		7996/2025
161	D-WP(C)/19471/2025	CHHABINDRA MALLICK	UMA CHARAN MISHRA	
	WP(C)/13208/2025	MP		7997/2025
162	D-WP(C)/16206/2025	NARAYAN ROUT	BIBHU PRASAD DAS	
	WP(C)/12275/2025	MP		7998/2025
163	D-WP(C)/19472/2025	BALISTHA MAJHI	SATYA RANJAN PATI	
	WP(C)/ /	MP		7999/2025
164	D-WP(C)/19475/2025	SK WAJID	DILLIP KUMAR RAY	
	WP(C)/ /	MP		8000/2025
165	D-WP(C)/19476/2025	FARIZUN BIBI	DILLIP KUMAR RAY	
	WP(C)/ /	MP		8001/2025
166	D-WP(C)/19478/2025	SUMEET SECURITY SERVICE	AMIT PRASAD BOSE	
	WP(C)/13217/2025	MP		8002/2025
167	D-WP(C)/19479/2025	SK WAHID	DILLIP KUMAR RAY	
	WP(C)/ /	MP		8003/2025
168	D-WP(C)/19481/2025	SK NURA	DILLIP KUMAR RAY	
	WP(C)/ /	MP		8004/2025
169	D-WP(C)/16526/2025	RABINDRA MAHANANDIA		
	WP(C)/11347/2025	MP		8005/2025
170	D-WP(C)/19483/2025	SK.RAFIQ	DILLIP KUMAR RAY	
	WP(C)/ /	MP		8006/2025
171	D-WP(C)/50004/2024	PRATAP KUMAR DASH	BISWAJIT RANJAN TRIPATHY	
	WP(C)/30315/2024	MP		8007/2025
172	D-WP(C)/17796/2025	M/S HINDUSTAN UNILEVER LTD.	SUPRIYO RANJAN MAHAPATRA	
	WP(C)/ /	MP		8008/2025
173	D-WP(C)/19497/2025	JAGANNATH PRASAD DALAI	KUNAL KUMAR SWAIN	
	WP(C)/13240/2025	MP		8009/2025
174	D-WP(C)/19499/2025	KAMAL JIT SINGH	SIDHARTHA DAS	
	WP(C)/ /	MP		8010/2025
175	D-WP(C)/19498/2025	BIRENDRA KHASKEL	SHRADHA DAS	
	WP(C)/ /	MP		8011/2025
176	D-WP(C)/19502/2025	DALJIT KAUR	SIDHARTHA DAS	
	WP(C)/ /	MP		8012/2025
177	D-WP(C)/19501/2025	M/S. PALASH UDYOG FOODS PVT. LTD, CUTTACK	KALAJENA	
	WP(C)/ /	MP		8013/2025
178	D-WP(C)/51999/2024	SABITA MOHANTY	SOUMIK SPANDAN TRIPATHY	
	WP(C)/31593/2024	MP		8014/2025
179	D-WP(C)/19506/2025	PRADIPTA KUMAR MOHANTY	LALATENDU SAMAL	
	WP(C)/ /	MP		8015/2025
180	D-WP(C)/19487/2025	PRAKASH NARAYAN SUNDARAY	RANJIT MOHANTY	
	WP(C)/ /	MP		8016/2025
181	D-WP(C)/19509/2025	RAMESH PATRA	SIDHARTHA DAS	
	WP(C)/ /	MP		8017/2025
182	D-WP(C)/50160/2024	ROOTS CORPORATION LIMITED, MUMBAI	M.R.S.P.MISHRA, M/S.SOUMYA MISHRA	
	WP(C)/30421/2024	MP		8018/2025
183	D-WP(C)/19510/2025	PITAMBAR BEHERA	PRAMOD RANJAN BEHERA	
	WP(C)/ /	MP		8019/2025

184	D-WP(C)/19488/2025 WP(C)/13252/2025	TRILOCHAN ROUL MP	KISHORE KUMAR MISHRA	8020/2025
185	D-WP(C)/19513/2025 WP(C)/ /	M/S LAXMI PHARMA MP	BISHNU PRASAD PRADHAN	8021/2025
186	D-WP(C)/27039/2024 WP(C)/15349/2024	FACULTY ASSOCIATION, AIIMS, BBSR MP	AMITABH MISHRA	8022/2025
187	D-WP(C)/19494/2025 WP(C)/ /	M/S A.B.AGENCIES MP	KSHIROD KUMAR SAHOO	8023/2025
188	D-WP(C)/19522/2025 WP(C)/ /	SK.FARID MP	PRASANTA KUMAR NANDA	8024/2025
189	D-WP(C)/19524/2025 WP(C)/ /	JOGINDER KAUR MP	AMIT PRASAD BOSE	8025/2025
190	D-WP(C)/19522/2025 WP(C)/ /	SK.FARID MP	PRASANTA KUMAR NANDA	8026/2025
191	D-WP(C)/19523/2025 WP(C)/ /	HARBANS SINGH MP	AVIJIT PATNAIK	8027/2025
192	D-WP(C)/19496/2025 WP(C)/13253/2025	SANGRAM NAYAK MP	KISHORE KUMAR MISHRA	8028/2025
193	D-WP(C)/41733/2023 WP(C)/41733/2023	DROUPADI JAIN MP	SUBHRANSU BHUSAN MOHANTY	8029/2025
194	D-WP(C)/19531/2025 WP(C)/ /	KRUSHNA CHANDRA KHUNTIA MP	ABHISHEK DASH	8030/2025
195	D-WP(C)/19533/2025 WP(C)/ /	SATYANANDA NAIK MP	SHASHI BHUSAN JENA	8031/2025
196	D-WP(C)/856/2023 WP(C)/856/2023	RABINDRA NATH BEHERA MP		8032/2025
197	D-WP(C)/19541/2025 WP(C)/ /	AMBUJA KUMAR SAHOO MP	CHITTA RANJAN PATTNAIK	8033/2025
198	D-WP(C)/19543/2025 WP(C)/ /	DHARMENDRA ORAM MP	BYOMOKESH SAHOO	8034/2025
199	D-WP(C)/19534/2025 WP(C)/ /	MD. JAVED KHAN MP	SURESH CHANDRA DASH	8035/2025
200	D-WP(C)/19544/2025 WP(C)/ /	NIRANJAN SINGH MP	RAMANATH ACHARYA	8036/2025
201	D-WP(C)/19546/2025 WP(C)/ /	HAPPY CHOUDHURY MP	SUBHADUTTA ROUSTRAY	8037/2025
202	D-WP(C)/19547/2025 WP(C)/ /	BHAWANIPATNA CENTRAL CO-OPERATIVE BANK, KALAHANDI MP	ABHIRAM SAHOO	8038/2025
203	D-WP(C)/16905/2025 WP(C)/11567/2025	PANESWARI SOREN MP		8039/2025
204	D-WP(C)/19550/2025 WP(C)/ /	SNEHASIS JENA MP	ASISH MISHRA	8040/2025
205	D-WP(C)/19555/2025 WP(C)/ /	ARIYAN JENA MP	GOPINATH MISHRA	8041/2025
206	D-WP(C)/19554/2025 WP(C)/ /	ARIYAN JENA MP	GOPINATH MISHRA	8042/2025
207	D-WP(C)/16164/2025 WP(C)/ /	PRAMILA GOCHAYAT MP	RANJAN KUMAR NAYAK	8043/2025
208	D-WP(C)/19549/2025 WP(C)/ /	BINAY KUMAR DHAL MP	ARUPANANDA GOSWAMY	8044/2025
209	D-WP(C)/19559/2025 WP(C)/ /	ARIYAN JENA MP	GOPINATH MISHRA	8045/2025
210	D-WP(C)/19564/2025 WP(C)/ /	BIJAYA KUMAR PRADHAN MP	ATUL TRIPATHY	8046/2025
211	D-WP(C)/15252/2025 WP(C)/11750/2025	DR. TAPAN KUMAR PRADHAN MP	IN PERSON	8047/2025
212	D-WP(C)/23578/2017 WP(C)/23578/2017	SHIVA PRASAD DASH MP	PRASANNA KUMAR RATH	8048/2025
213	D-WP(C)/15252/2025 WP(C)/11750/2025	DR. TAPAN KUMAR PRADHAN MP	IN PERSON	8049/2025